

ANNEXURE 1

Name of the corporate debtor: Purna Pharmaceuticals Private Limited; Date of commencement of liquidation: 22nd January 2020; List of stakeholders as on : 12.01.2022

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security interest relinquished? (Yes/No)	Details of security interest									
1	Union Bank of India	01.01.2022	24,54,98,044.80	24,35,37,047.80	Financial debt (Cash Credit)	24,35,37,047.80	Not mentioned in the claim form	Hypothecation on borrower's moveable and immoveable assets both present and future by way of first charge. Entire receivables of the company both present and future. Premises at 71, Canning street suit A 402/8 4th floor Kolkata 700001 and Mouza Birpannapara P.S. Domjur, JL no.27, Jalan complex NH 6 Gate # 3, Howrah. Collateral Security Commercial space at 1, A.J.C Bose Road, 3rd floor, Kolkata-700020 held in the name of Mrs. Natasha Balasaria Commercial office space at Shree Niwas ground floor 24 & 25 Maulana Abul Kalam Azad Road, P.S. Golabari, District Howrah in the name of Mr. Madhusudan Balasaria. Room no. 402/9 Bagree Market, 71, Boplabi Rashbehari Basu Road, Kolkata 700001, in the name of Natasha Balasaria.	-	100.00	-	-	19,60,997.00	-	-	Not applicable	
			24,54,98,044.80	24,35,37,047.80		24,35,37,047.80				100.00							